

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00416/2019

DATED THIS THE 26TH DAY OF APRIL, 2019

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV.SANKAR MEMBER (A)

Jagadeesh TC,  
S/o TR.Chandrashekariah,  
Aged about 34 years,  
Working as Upper Division Clerk,  
Indian Institute of Agriculture Research  
Hessaraghatta Lake Post,  
Bengaluru.  
Residing at D.No.27,  
8<sup>th</sup> Cross, Pipeline Road,  
Santhosh Nagar,  
T.Dasarahalli,  
Bengaluru-560 0057.

...Applicant

(By Advocate M/s Subbarao & Co.)

Vs.

1.The Union of India  
Represented by its Secretary,  
Ministry of Agriculture & Farmers Welfare,  
Dr.Rajendra Prasad Road,  
New Delhi – 110 001.

2.The Director,  
Indian Institute of Horticultural Research  
Hessaraghatta Lake Post,  
Bengaluru-560 0084.

3.B.Mallesha,  
S/o Late Basappa,  
Aged about 38 years,  
Working as Upper Division Clerk,  
Central Horticulture Experiment Station,  
Chettalli, Madikeri,  
Kodagu District

...Respondents

(By Shri B.A. Chandrashekar, Counsel for R-2)

ORDER (ORAL)

HON'BLE DR K.B.SURESH, MEMBER (J)

1. Heard. The matter relates to transfer. The transfer for a limited period is in question. Applicant would say that one Shri Vinay who is not a party to the litigation has more station seniority than him and therefore ought to have been transferred out. But, since he is not in the party array, we are unable to say anything about his transfer.

2. At the same time respondents produce a memo indicating that after a period of 8 months he will be transferred back on 1.2.2020.

This is taken on record. Both transfers will be in public interest.

3. OA is, therefore, disposed off. No order as to costs.

(CV.SANKAR)  
MEMBER (A)

(DR. K.B. SURESH)  
MEMBER (J)

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Annexures referred to by the Applicant in OA.No.416/2019

Annexure A-1: Copy of order dated 23.3.2019

Annexure A-2: Copy of impugned order dated 2.4.2019

Annexure A-3: Copy of representation dated 4.4.2019

Annexures referred to in rejoinder

Annexure A-4: Copy of Manual on Establishment & Administration for ICAR Offices.

Annexure A-5: Copy of fee card

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